

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.09.2022 (TUESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 3176 of 2022 in Comp. App. (AT) (Ins) No. 1079 of 2021	DMI Finance Pvt. Ltd. Vs. Chandgi Ram Real Estate Consultants Pvt. Ltd. & Anr.	Vipul Ganda	Ateendra S. Singh Farrukh Khan-R1 Shashwat Anand Shashwat Parihar-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 1035 of 2022	Dinesh Mehta Vs. Amit Kumar Mehta & Anr.	Santosh Kumar	Apoorv K.
3.	Comp. App. (AT) (Ins) No. 1063 of 2022 & I.A. No. 3101 & 3035 of 2022 (With Defects)	Rajat Metaal Polychem Pvt. Ltd. Vs. Neeraj Bhatia Resolution Professional Vinayak Rathi Steels Rolling Mills Pvt. Ltd. & Anr.	Mrinal Harsh Vardhan	
4.	Comp. App. (AT) (Ins) No. 1088 of 2022	Shah Paper Mills Ltd. Vs. Shree Rama Newsprint & Paper Ltd.	Shagun Chopra	Nilesh Sharma Joseph P. Vaibhav Dwivedi Dhawesh P.
5.	Comp. App. (AT) (Ins) No. 1150 of 2022 & I.A. No. 3460 of 2022	Raja Som Sehrawat Vs. Optiemus Infracom Ltd.	Mahua Kalra	
6.	Comp. App. (AT) (Ins) No. 1153 of 2022	Rashi Peripherals Pvt. Ltd. Vs. Savera Digital India Pvt. Ltd.	Nandini Sharma	
7.	Comp. App. (AT) (Ins) No. 1166 of 2022 & I.A. No. 3511 of 2022	Technico Industries Ltd. Vs. Debashis Nanda Liquidator, J.V. Strips Ltd. & Ors.	Nikhil Kohli	

8.	Comp. App. (AT) (Ins) No. 1167 of 2022 & I.A. No. 3518 of 2022	Union Bank of India Vs. Abhay Narayan Manudhane & Ors.	Manish S. Srivastava	
9.	Comp. App. (AT) (Ins) No. 1168 of 2022	Gaurav Mittal Promoter, Suspended Director & Shareholder Vs. CHD Developers Ltd. & Ors.	R.K Mishra	
10.	Comp. App. (AT) (Ins) No. 1169 of 2022 & I.A. No. 3522 of 2022	Exide Industries Ltd. Vs. Jitender Kumar Jain Resolution Professional of Morakhia Copper & Alloys Pvt. Ltd.	Dhaval Deshpande	
11.	Comp. App. (AT) (Ins) No. 1174 of 2022 & I.A. No. 3500, 3538 of 2022 (With Defects)	S. E. Investments Ltd. Vs. Soni Realtors Pvt. Ltd. & Anr.	Harshal Kumar	
12.	Comp. App. (AT) (Ins) No. 1175 of 2022	Rimjhim Ispat Ltd. Vs. Shailendra Ajmera Resolution Professional of Mittal Corp Ltd. & Anr.	Sonal Alagh	
13.	Comp. App. (AT) (Ins) No. 1176 & 1177 of 2022 & I.A. No. 3490 of 2022 (With Defects)	Kanti Mohan Rustagi Liquidator UTM Engineering Pvt. Ltd. Vs. Redbrick Consulting Pvt. Ltd. & Anr.	Abhishek Anand	
14.	Comp. App. (AT) (Ins) No. 1178 of 2022 & I.A. No. 3543 of 2022	Singhanian Buildcon Pvt. Ltd. Vs. Vinod Kumar Ambavat Resolution Professional of R.K. Jain Construction (India) Pvt. Ltd.	Abhinav Kardekar	
15.	Comp. App. (AT) (Ins) No. 1179 of 2022	Committee of Creditors Quality Steel Products Ltd. (Under CIRP) Through, Advent Infraprojects Pvt. Ltd. Vs. Varun Goel Resolution Professional of Quality Steel Products Ltd.	Prashant Chauhan	

16.	Comp. App. (AT) (Ins) No. 1181 of 2022	Gaurav Mittal Vs. CHD Developers Ltd. & Ors.	R.K. Mishra	
17.	Comp. App. (AT) (Ins) No. 1182 of 2022	VKM Infrastructure Pvt. Ltd. Vs. Gammon India Ltd. & Anr.	Ashish Choudhury	

For Admission (After Notice)

18.	Comp. App. (AT) (Ins) No. 1044 of 2021	Neeraj Chaudhary Vs. Fontal Flexipack Ltd. & Anr.	Dhruv Gupta	B.Roy
19.	Comp. App. (AT) (Ins) No. 317 of 2022	Canara Bank (Erstwhile Syndicate Bank) Vs. Alphabet Height Pvt. Ltd. & Anr.	Anuj Jain	Mrinal Harshvardhan
20.	Comp. App. (AT) (Ins) No. 416 of 2022	Shalini Sharma Ex-Director Explo Media Pvt. Ltd. Vs. T & D Hospitality India LLP	Anand Mishra	Bharat Arora-R1 Rakesh Pahiyal
21.	Comp. App. (AT) (Ins) No. 569 of 2022	EDCL Infrastructure Ltd. And Upendra Singh Constructions Pvt. Ltd. Vs. Monitoring Committee of Tantia Constructions Ltd. Through Kshitiz Chhawchharia & Anr.	Jayashree S. Dasgupta	Deep Roy Rony John Piyush Swami Dhaval Savla-R1 Ajay Gaggar Rakhi P. Paul-R2
22.	Comp. App. (AT) (Ins) No. 596 of 2022	Dynamix Growth Avenues Pvt. Ltd. Vs. Partha Sarathy Sarkar	Ashu Kansal	Partha S. Sarkar
23.	Comp. App. (AT) (Ins) No. 658 of 2022	Rakshit Dhirajlal Doshi Vs. IDBI Bank Ltd. & Ors.	Manish K. Choudhary	Akshat Khare
24.	Comp. App. (AT) (Ins) No. 697 of 2022	Dharmesh S. Jain Vs. SREI Equipment Finance Ltd. & Anr. With	Kunal Mimani	A Bhattacharya Ativ-R1 Dhaval Deshpande-R2
25.	Comp. App. (AT) (Ins) No. 698 of 2022	Deepak Sudhir Keluskar Vs. SREI Equipment Finance Ltd. & Ors.	Shikhar Khare	Rohan Agrawal Vilona Shah Harshad Vyas-R1 Dilipkumar N Jagad
26.	Comp. App. (AT) (Ins) No. 904 of 2022	Shubh Gautam Vs. Anjani Technoplast Ltd.	Piyush Vatsa	Amrita Sarkar Vivek Singh Akash

27.	Comp. App. (AT) (Ins) No. 958 of 2022	H S Oberoi Buildtech Pvt. Ltd. Vs. Inderjit Singh & Anr. With	Pawan K. Mittal	Gagan Narang
28.	Comp. App. (AT) (Ins) No. 962 of 2022	H S Oberoi Buildtech Pvt. Ltd. Vs. Rakesh Duggal With	Pawan K. Mittal	Bhanu Gupta Akshat Singh Dacchita Shahi
29.	Comp. App. (AT) (Ins) No. 963 of 2022	H S Oberoi Buildtech Pvt. Ltd. Vs. Sudha Rani Reddy	Pawan K. Mittal	Bhanu Gupta Akshat Singh Dacchita Shahi
30.	Comp. App. (AT) (Ins) No. 966 of 2022	Rahul Gupta & Anr. Vs. Chandra Prakash With	Abhishek Anand	
31.	Comp. App. (AT) (Ins) No. 401 of 2022	Rakesh Gupta & Anr. Vs. Mahesh Bansal Resolution Professional Gupta Marriage Hall Pvt. Ltd.	Ashish Choudhury	Abhishek Anand Pathik Choudhary
32.	Comp. App. (AT) (Ins) No. 932 of 2022	Manoj Kumar Jain Vs. State Bank of India & Anr.	Ashish Choudhury	PBA Srinivasan Parth Tandon Prerna Sabharwal-R1
33.	Comp. App. (AT) (Ins) No. 997 of 2022 (With Defects)	Abhay Narendra Lodha Vs. Bank of Baroda and Anr.	Eshna Kumar	
34.	Comp. App. (AT) (Ins) No. 1004 of 2022	Ramchandra Dallaram Chaudhary Resolution Professional of Anil Mega Food Park Pvt. Ltd. Vs. M2K Developers Pvt. Ltd. & Anr.	Atul Sharma	Shubhranshu P. Nuroop S.
35.	Comp. App. (AT) (Ins) No. 1058 of 2022	Jindal Stainless Ltd. Vs. Shailendra Ajmera Resolution Professional of Mittal Corp Ltd. & Ors.	Rahul Kumar	Shweta Dubey Kanishka Prasad-R1 Abhijeet Sinha Shounak Mitra-R2 Gaurav Mitra Piyush Beriwal-R3
36.	Comp. App. (AT) (Ins) No. 1066 of 2022 & 3124 of 2022	Rohan Developers Private Limited Vs. Sushama V. Paranjpe	Kushagra Bansal	

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

37.	Review Application No. 3 of 2022 in Comp. App. (AT) No. 346 of 2018	ICICI Bank Ltd. Vs. Union of India & Ors	Anand S. Jha	
------------	---	--	--------------	--

For Orders

38.	I.A. No. 593 of 2019, 2966 of 2020 & 785, 786 of 2021 & 296, 427, 429, 557, 586, 645, 1709, 3579 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
39.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. With	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma
40.	Comp. App. (AT) No. 120 of 2021	Indian Bank & Ors. Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	Brijesh Kumar Tamber	Raunak Dhillon Vikas Kumar Jha Adarsh Saxena-R1

For Hearing

41.	Comp. App. (AT) (Ins) No. 1000 of 2021	Kotak Mahindra Bank Ltd. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. With	Vikrant Kumar	Swapnil Gupta
42.	Comp. App. (AT) (Ins) No. 661 of 2021	Kotak Mahindra Bank & Anr. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. & Anr.	Niharika Sharma	Swapnil Gupta Atul Kr. Kansal-R1 Harshal Kumar-R2
43.	Comp. App. (AT) (Ins) No. 93 of 2022	Indo World Infrastructure Pvt. Ltd. Vs. Mukesh Gupta RP of Rohtas Projects Ltd. & Ors.	Sumit Kalra	Abhishek Anand Tanveer Oberoi-R1

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**